

NOTICE

IT IS HEREBY notified for the information of Advocates, litigants and parties appearing in person in Panaji Goa that on **11th September, 2020:**

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The **Hon'ble Shri Justice S. C. Gupte** will take up LD-VC-CW43-2020 at 11.00 a.m. for hearing through video conferencing.

Video Conference access instructions will be communicated to the concerned.

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 10th September, 2020

**(Kiran A. Bagi)
Registrar (Judicial)**